

PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
MEDAK AT SANGAREDDY

Present: **Smt. K.Sai Rama Devi, B.A.,LL.M.,**
Prl. District & Sessions Judge,
Medak at Sangareddy

Sub: PUBLIC SERVICES –T.G.S.S.- Internal Transfer of
Staff of Subordinate courts those retained for more
than 3 years in a particular seat/station- Transfer &
postings of **RECORD ASSISTANT** – Orders –
Issued –Reg.

Ref:1 The Hon'ble High Court Circular in ROC
No.269/2019–C-3 Dt.22-02-2019.

PROCEEDINGS ORDER DIS.NO.2053 /2019/ADMN. DATE: 06.05.2019

Pursuant to the circulars of the Hon'ble High Court referred above, the Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the following Postings and Transfer orders which shall come into force with immediate effect.

The earlier deputation of **Sri V.Rajender Kumar, Record Assistant, V-Additional District & Sessions Court, Sangareddy** to work in the court of the Senior Civil Judge, Zaheerabad is hereby cancelled and he is hereby transferred and posted as Record Assistant in the court of the Principal Junior Civil Judge, Gajwel vice Smt.G.Rama Devi, Record Assistant is transferred.

Smt.G.Rama Devi, Record Assistant, Principal Junior Civil Judge's Court, Gajwel is hereby transferred and posted as Record Assistant in the court of the V-Additional District & Sessions Court, Sangareddy.

The Judicial Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Judicial Officers concerned are hereby directed to send the joining reports of the individuals to the Principal District Court, Medak at Sangareddy. The Judicial Officers concerned are further hereby directed to ensure that the above individuals have completed arrears of work if any and handed over the charge of their post and issue Last Pay Certificates

Both the Record Assistants shall be relieved from their present posts on or before 14.05.2019 and they shall join in their new posts on or before 21.05.2019 without fail.


PRINCIPAL DIST. & SESSIONS JUDGE,
MEDAK AT SANGAREDDY

To

The individuals through Presiding Officers concerned.

Copies to:

- 1) The V-Additional District & Sessions Judge, Sangareddy
- 2) The Senior Civil Judge, Zaheerabad
- 3) The Principal Junior Civil Judge, Gajwel
- 4) The Superintendent, Accounts Section, District Court, Medak at Sangareddy
- 5) The President, T.S. Judicial Employees' Association, Medak at Sangareddy.